

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'B' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President
&
Shri Rajesh Kumar, Accountant Member**

**I.T.A. No. 50/KOL/2019
Assessment Year: 2008-2009**

***M/s. Longview Dealers Pvt. Limited,.....Appellant
7, Mango Lane, Flat No. 302/303,
Kolkata-700001
[PAN: AABCL3785B]***

-Vs.-

***Income Tax Officer,.....Respondent
Ward-3(2), Kolkata***

Appearances by:

*No n e, appeared on behalf of the assessee
Shri Subhrajyoti Bhattacharjee, CIT (DR), appeared on
behalf of the Revenue*

Date of concluding the hearing : May 04, 2023

Date of pronouncing the order : May 25, 2023

O R D E R

Per Shri Rajpal Yadav, Vice-President (KZ):-

The present appeal is directed at the instance of assessee against the order of Id. Commissioner of Income Tax (Appeals)-6, Kolkata dated 10th August, 2016 passed for assessment year 2008-09.

2. This appeal was presented before the Tribunal on 10.01.2019, i.e. almost three years of the passing of the impugned order. The assessee has nowhere submitted as to how a period of three years was consumed by it for challenging this order. The Registry has raised six objections namely-

- (1) Appeal is not filed by New Form 36;
- (2) Col. No. 11 of Form 36 is not filled in;
- (3) Assessment order not filed;
- (4) Grounds of appeal before CIT(A) not filed;
- (5) Appeal fee not filed in minor head 300;
- (6) CIT(A)'s order not duly certified.

3. The assessee has not filed copy of the assessment order. It is not responding to the notices issued by the Registry and, therefore, it appears that the assessee is not interested in prosecuting this appeal, hence it is dismissed.

4. In the result, the appeal of the assessee is dismissed.

Order pronounced in the open Court on May 25, 2023.

Sd/-
(Rajesh Kumar)
Accountant Member

Sd/-
(Rajpal Yadav)
Vice-President(KZ)

Kolkata, the 25th day of May, 2023

- Copies to :*
- (1) M/s. Longview Dealers Pvt. Limited,
7, Mango Lane, Flat No. 302/303,
Kolkata-700001*
 - (2) Income Tax Officer,
Ward-3(2), Kolkata,*
 - (3) Commissioner of Income Tax (Appeals)-6,
Kolkata;*
 - (4) Commissioner of Income Tax ,*
 - (5) The Departmental Representative*
 - (6) Guard File*

TRUE COPY

By order

*Assistant Registrar
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.